

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1369  
TO BE ANSWERED ON 11.12.2025**

**MONITORING SERVICE DELIVERY SYSTEM OF EPFO**

**1369. # SHRI SHAMBHU SHARAN PATEL:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the objectives and key features of the Employees' Enrolment Scheme, 2025;**
- (b) the initiatives taken to expand registration and improve regional coverage, especially in States with low participation during the last five years;**
- (c) the steps taken to strengthen the EPFO's service delivery capacity; and**
- (d) the manner in which the improvements are being monitored?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a): The Employees' Enrolment Campaign-2025 provides a special window for employers to voluntarily enrol eligible employees who were left out from EPF coverage between 1<sup>st</sup> July, 2017 and 31<sup>st</sup> October, 2025, and to regularize their past compliance under the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.**

**Key Features:**

- (i) The scheme is operational for 6 months, from 1<sup>st</sup> November, 2025 to 30<sup>th</sup> April, 2026.**
- (ii) Employee share of contributions is waived in respect of such declared employees, if such share is not deducted from Salary.**
- (iii) Employer is to remit employer's share, interest on arrears, Administrative Charges and lump-sum ₹100 penal damages per establishment.**

**Contd..2/-**

(iv) The establishments facing inquiry under section 7A of the EPF & MP Act, 1952/ Para 26B of the EPF Scheme, 1952/ Para 8 of the EPS Scheme, 1995, are also eligible to avail benefit of the scheme, by limiting the Penal Damages to ₹ 100 per establishment. However, under such circumstances, the employer is required to pay all other dues including the employer's share, the employees' share, the administrative charges and interest on arrears.

(b): The following initiatives have been taken to expand registration and improve regional coverage:

- **Auto-registration under EPFO for new companies incorporated under Companies Act through MCA Portal from Feb 2020:** In order to facilitate Ease of Doing Business in case of companies, from Feb 2020, auto registration under EPFO is being done for Public and Private Limited Companies and One Person Companies at Ministry of Corporate Affairs registration portal through Spice+ and AGILE-PRO e-forms.

- **Implementation of EPF & MP Act, 1952 in J&K and Ladakh:** Consequent upon implementation of EPF & MP Act, 1952 in the UTs of J&K and Ladakh w.e.f. 31st October 2019, EPFO has extended its provident fund, pension and insurance benefits to all employees of existing establishments covered under the erstwhile JK PF Act as well as the employees of newly covered establishments.

As a result of various interventions, the registration of new establishments has increased significantly in recent years.

**New Establishment registration: -**

Year	2019-20	2023-24
New Establishments	*1,17,064	*2,94,910

\* It is seen that there is an increase of 251% in the number of new registration and coverage of establishments from 2019-20 to 2023-24.

**(c) & (d): In order to strengthen EPFO's service delivery capacity the following major steps have been undertaken:**

- (i) Employer's approval for seeding bank account details with UAN has been dispensed with.**
- (ii) Transfer process of PF accounts on change of employment has been simplified by removing employer approval in most cases w.e.f. 15.01.2025.**
- (iii) Auto Claim Settlement Limit has been enhanced upto Rs. 5 lakh for illness, housing, marriage & education.**
- (iv) Introduction of UAN Activation via UMANG App using Face Authentication Technology (FAT) has enabled seamless access to EPFO services like passbook viewing, KYC Update and claim submission from 08.04.2025.**
- (v) Facility for Aadhaar based self-update of profile has been enabled for Members.**
- (vi) Requirement of uploading image of cheque-leaf or attested bank passbook for claim processing has been dispensed with.**
- (vii) Easy access to Provident Fund details has been enabled with 'Passbook Lite' in Member Portal.**

**These improvements are monitored by the Ministry through regular review meetings and also by review of Regional Office, Zonal Office by Head Office of EPFO.**

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